

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 13th JULY, 2021, 03:00 P.M.

CP (CAA) No. 1/CB/2021, (CA (CAA) No. 66/CTB/2020)

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

| | |
|---------------------|-------------------------------------|
| Name of the Company | M/s. Mangalam Timber Products. Ltd. |
| Under Section | 230-232 |

For Petitioner (s)

Mr. Joy Saha Sr. Adv.
Mr. P.P. Bishwal, Adv.

For Respondent (s)

:

ORDER

Reserved for Order.

Sd

**Satya Ranjan Prasad
Member (Technical)**

Sd

**Rajasekhar V.K.
Member (Judicial)**